

the anti-Indian militant groups within the limits of the territorial waters of India; and

(b) the steps taken or proposed to be taken to ensure the safety of the Tamil Nadu fishermen and also their rights to fish in our territorial waters?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) No, Sir. However, some reports relating to apprehension of certain Tamil Nadu fishermen by militants in Sri Lankan waters, have been brought to the notice of the Government.

(b) Indian territorial waters are being patrolled by the Navy and the Coast Guard to ensure the safety and the security of our fishermen. Air surveillance of our territorial waters is also being maintained.

Inclusion of Balawadis Under ICDS Project

6843. SHRI RAMESH CHENNITHALA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to include Balawadis working in Kerala in the Integrated Child Development Services (ICDS) project;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) and (b). The ICDS project area is community development block. The State Government who is the implementing agency for the programme have to ensure that if there is any Balwadi or Special Nutrition Programme (SNP) Centre in the ICDS project area, the

same will have to be merged in the anganwadis. Instructions to that effect have been issued since the inception of the programme in 1975.

(c) Question does not arise.

[Translation]

Launch of INSAT-II TS and INSAT-II TSLs

6844. SHRI KASHIRAM RANA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have chalked out any programme to launch INSAT-II TSLs in Space;

(b) if so, when these satellites are likely to be launched and the amount likely to be incurred on these and the objectives likely to be fulfilled by these satellites; and

(c) the alternative arrangements made by Government to meet the requirements of the country in this respect for the period till these satellites are launched?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) Yes, Sir.

(b) INSAT-II (TS) A is scheduled to be launched in November, 1991 and INSAT-II (TS) B, approximately one year later. The total approved project estimate for INSAT-II Test Satellite Project is Rs.403.80 crores which include the expenditure towards the satellites, infrastructure establishment and the launch services.

The main objective of the INSAT-II Test Spacecraft Mission is to establish and demonstrate the indigenous capability to meet the INSAT Space segment requirements during 1990s. The first generation INSAT Satellites will be followed by INSAT-2 opera-

tional spacecraft which will have much larger capacity than the INSAT-1 spacecraft. The INSAT-II Test spacecraft are identical in all respects to the operational INSAT-2 spacecraft. While no operational dependence is planned on the first INSAT-II Test Spacecraft, it is expected that both the INSAT-II Test Spacecraft will provide operational service and will play an important role in the transition from INSAT-1 space-segment.

(c) INSAT-I series of satellites and transponders leased from other satellite systems are providing the services. INSAT-ID scheduled for launch in June 1990 is expected to replace INSAT-IB, which is still being used for providing vital services.

[English]

Tigers of West Champaran, Bihar

6845. SHRI DHARMESH PRASAD VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether in West Champaran Tiger Reserve, forest cover area is sufficient to home the one hundred tigers living there and if not, the steps taken in this regard,

(b) whether there have been incidents of tigers leaving their natural habitat and entering human habitat 20 to 50 kilometers away from forests and attacking and killing human beings over the past 5 years and

(c) if so, what measures and strategies the Government propose to adopt to contain tigers of West Champaran, Bihar in their natural habitat?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) According to the 1989 census report received from the State Government, there are 81 tigers in the 910.5 Sq. Kms forests of West

Champaran district of Bihar. The forest area is sufficient to sustain the existing tiger population.

(b) The Field Director, Valmiki Tiger Reserve has informed that during the past five years, there have been two incidents of tigers leaving their natural habitat and entering human habitation. On 8.4.1986, a tiger killed a boy of three years in a village Sabeya in district West Champaran, which is 15Kms away from forests. And on 10.11.1987, two people were killed near village Balthar, which is about 40 Kms away from forests.

(c) The occasional straying of tigers from the forest area is mainly due to the disturbance caused in the natural habitat of tigers. Activities like extradiation of boulders from the forest area and unregulated human movement have been the main disturbing factors. The establishment of Valmiki Tiger Reserve over 840.26 Sq.Kms of these forests will restrict such disturbances and natural habitat of wild animals including tigers will be restored. This is expected to stop the straying of tigers from the forests.

High Power Committee for Sports

6846. SHRI BALASAHEB VIKHE PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received any representation for setting up of a high power committee with ex-Olympions and other experts to formulate the formation of play and playing system, coaching procedures, improvement of Stamina and physical fitness and food habits; and

(b) if so, the details thereof and reaction of Government thereto?

THE DEPUTY MINISTER IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN